

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4602  
TO BE ANSWERED ON 23<sup>RD</sup> MARCH, 2018**

**VACANT SEATS IN MEDICAL COLLEGES**

**4602. SHRI SISIR KUMAR ADHIKARI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that number of seats of first year in different medical 1418 colleges are lying vacant after NEET-17 results;
- (b) if so, the reasons therefor;
- (c) whether the Government has any proposal to fill up the vacant seats of various Medical Colleges from NEET qualifiers before NEET-2018; and
- (d) if so, the details thereof and if not the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(ASHWINI KUMAR CHOUBEY)**

(a) & (b): As per the information provided by the Medical Council of India (MCI), there are 437 vacant seats in MBBS course for the Academic Year 2017-18. Further, as per the provisions of the Graduate Medical Education Regulations, 1997, Directorate General of Health Services, MoHFW is the Designated Authority for counseling for admission to MBBS course for the 15% All India Quota seats of the contributing States and all MBBS seats of Medical Educational Institutions of the Central Government, Universities established by an Act of Parliament and the Deemed Universities. The counseling for the rest lies with State/Union Territory Government. In case, the All India Quota Seats (15%) remaining vacant after last date for joining, the seats will be deemed to be converted into state quota to be filled up by the respective State.

(c) & (d): The process of admission to the medical courses through a common counseling is to be completed in accordance with the statutory time schedule which provides that no admission in the MBBS course is allowed after 31<sup>st</sup> August. Thus, it is not permissible to fill up the vacant seats from NEET qualifiers before NEET – 2018.

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